

Act, 1935 indicates the areas included in the National Capital Region. The towns proposed to be developed are as under:

1. *Haryana*: Faridabad, Gurgaon, Rohtak, Bahadurgarh, Palwal, Sonapat, Kundli, Panipat, Rewari and Darwhera.
2. *Uttar Pradesh*: Meerut, Ghaziabad, Bulandshahr, Hapur, Modinagar, Khurja, Sikandar/NOIDA, Barahat Sardhana, Gulaoli, Garhmukteswar, Hastinapur, Narora, Loni, Dadri, Baghpat, and Khekra.
3. *Rajasthan* : Alwar, Khairthal, Bhiwadi and Behroor.

(f) The proposals submitted by the State Governments are under process and it is not possible to estimate, at this stage, the extent of land that may be acquired by the States for implementing the National Capital Region schemes.

Appointment of an Urban Development Commission

120. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have appointed an Urban Development Commission headed by an architect;

(b) if so, the terms of reference of the Commission; and

(c) whether the question of fixing a floor ratio would be placed before the Commission so that uniform regulation may be enforced in all metropolitan areas?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The Commission will study *Inter alia* demographic, employment, physical, fiscal, shelter, aesthetic and cultural aspects of urban development in the country;

(c) This question has not been specifically placed before the Committee.

Raising of Salary ceiling for Eligibility for bonus

121. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of LABOUR be pleased to state :

(a) whether any decision has been taken to raise the salary ceiling for eligibility for bonus under the Bonus Act; and

(b) if so, details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) An Ordinance raising the salary/wage ceiling from Rs. 1600/- p.m. to Rs. 2500/- per month for eligibility of bonus under the Payment of Bonus Act, 1965 has been promulgated by the President on the 7th November, 1985. The bonus for employees drawing salary or wage between Rs. 1600/- and Rs. 2500/- p.m. will however, be computed as if they are drawing wage/salary of Rs. 1600/- p.m. only.

Compilation of new series of Consumer Price Index

122. SHRIMATI KISHORI SINHA : Will the Minister of LABOUR be pleased to state :

(a) when is the new series of Consumer Price Index with a base year between 1980 and 1985 to be introduced;

(b) whether the new series conforms to Seal Committee recommendations :

(c) whether some central trade unions have raised any objections to the method of compiling the index;

(d) whether workers have suffered heavy loss due to the delay in compiling and implementing the new index and also due to continued use of the 1960-based index; and

(e) if so, the details thereof?